

GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
UNSTARRED QUESTION NO. 2050
ANSWERED ON 07.08.2023

PLACES WITH ABUNDANT MINERALS IN UTTAR PRADESH

2050# SHRI MITHLESH KUMAR:

Will the Minister of MINES be pleased to state:

- (a) the places where abundant minerals are found in Uttar Pradesh;
- (b) the details of major mineral resource projects allotted to Uttar Pradesh;
- (c) whether Government proposes to frame a new mineral policy; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

(a): As per the National Mineral Inventory maintained by Indian Bureau of Mines, a subordinate office of Ministry of Mines, the District-wise reserves/resources of minerals in Uttar Pradesh as on 01.04.2020 [Provisional] are as follows:

District	Mineral	Category	Unit	Reserve	Remaining Resources	Total Resources
Banda	Bauxite		1000 Tonnes	0	14,408	14,408
Chitrakut	Potash		Million Tonnes	0	50	50
Jhansi	Iron Ore (Heamatite)		1000 Tonnes	0	20,000	20,000
Lalitpur	Bauxite		1000 Tonnes	0	4,000	4,000
	Gold	ORE	Tonne	0	1,30,00,000	1,30,00,000
		Metal		0	2.08	2.08
	Iron Ore (Heamatite)		1000 Tonnes	0	38,000	38,000
	Rock Phosphate		Tonne	0	2,57,73,444	2,57,73,444
Platinum Group Of Metals		Tonne	0	3.35	3.35	
Sonbhadra	Andalusite		1000 Tonnes	0	1,14,250	1,14,250
	Iron Ore (Heamatite)		1000 Tonnes	0	28,330	28,330
	Limestone		1000 Tonnes	3,720	4,39,723	4,43,443
Sonbhadra	Potash		Million Tonnes	0	843	843
	Rare Earth Elements		Tonne	0	2,948	2,948
	Sillimanite		Tonne	0	1,14,50,000	1,14,50,000
Varanasi	Bauxite		1000 Tonnes	0	500	500

Source: National Mineral Inventory as on 01.04.2020; figures rounded off (except metal quantity of PGM & Gold)

(b): Since 2015, Geological Survey of India [GSI], an attached Office of Ministry of Mines has handed over 6 nos. of resource bearing Geological Reports (GR) for auction process and 3 nos. of Geological Memorandum (GM) for composite licence to the State Government of Uttar Pradesh. The details are as follows:

Details of 06 nos. of Geological Reports (GRs)

S. No.	District	Title of the GR	Commodity	Stage of Exploration	FSP Year	Date of handing over
1	Sonbhadra	Detailed exploration for andalusite in Salaidih-Harwariya area, Mahakoshal Group, Sonbhadra district, Utter Pradesh.	Andalusite	G2	2015-16	01.06.2017

2	Sonbhadra	General exploration for andalusite in segment 'A' of Pulwar Block, north of Pulwar village, Mahakoshal Group, Sonbhadra District, U.P.	Andalusite	G2	2016-17	30.01.2018
3	Sonbhadra	Preliminary exploration for Andalusite in segment "B" of Pulwar Block, north of Pulwar village, Sonbhadra district, U.P	Andalusite	G3	2016-17	31.01.2018
4	Sonbhadra	Preliminary exploration for iron ore in Mahakoshal Group, Block 'A' Bharhari area, Sonbhadra district, Uttar Pradesh	Iron ore	G3	2017-18	29.08.2019
5	Sonbhadra	Detailed investigation for glauconite in glauconitic sandstone/shale of Vindhyan Supergroup Kurchha-Barwadih area, Sonbhadra district, UP	Glauconite	G2	2015-16	01.06.2017
6	Sonbhadra	Preliminary Exploration for REE mineralisation in Nawatola-Laband Area, Sonbhadra District, Uttar Pradesh	REE	G3	2018-19 & 2019-20	06.05.2022

Details of 03 nos. of Geological Memorandums (GMs)

Sl. No.	Title of the report	FS year	District	No. of Blocks	Name of Blocks with codes (GM)	Commodity	Date of handing over
1	Search for prospective zones for Gold around Parasidhai, Dhurwah and Bijul areas, Sidhi and Sonbhadra districts, M.P. and U.P.	1996-98	Sonbhadra and Sidhi	1	NR_UP_01-Biadand	Gold	08.09.2021
2	Investigation for andalusite in	2013-14	Sonbhadra	2	NR_UP_02-Chakdumra	Andalusite	08.09.2021
3	Salaidih-Harwariya area, Mahakoshal Group (T.S. No. 63P/7) Sonbhadra district, Uttar Pradesh		Sonbhadra		NR_UP_02-Bhuiyantola	Andalusite	

(c) & (d): Mines and Minerals (Development and Regulation) Act, 1957 has been amended from time to time to incorporate new policy measures for minerals. The MMDR Amendment Bill 2023 has been passed by both Houses of the Parliament in the current session. The Amendment Bill proposes to introduce exploration licence, remove 6 minerals from the list of atomic minerals and empower the Central Government to auction mineral blocks of critical and strategic minerals.
